

**The Deputy Minister of Rehabilitation (Shri J. K. Bhonsle):** (a) No.

(b) and (c). Do not arise.

#### BORDER RAID

**\*828. Shri B. D. Shastri:** Will the Prime Minister be pleased to state:

(a) whether it is a fact that on the 19th January, 1955 Pakistan Armed Police opened fire on Indian Police on the border in the Jangipore sub-division;

(b) if so, whether there was any casualty on this account; and

(c) the action taken in the matter?

**The Parliamentary Secretary to the Minister of External Affairs (Shri Sadath Ali Khan):** (a) Yes, Sir.

(b) There were no casualties.

(c) Protests have been lodged with the Government of East Bengal as well as with the Government of Pakistan against the trespass by Pakistani Police into Indian territory and firing on Indian nationals and police by them. Necessary security measures have also been taken by the Government of West Bengal.

#### INDIANS FROM CEYLON

**\*829. Shri Madhao Reddi:** Will the Prime Minister be pleased to state:

(a) the total number of Indians who have arrived so far from Ceylon;

(b) what arrangements have been made to rehabilitate them in the country; and

(c) the number of families that have been given facilities for this purpose?

**The Deputy Minister of External Affairs (Shri Anil K. Chanda):** (a) 16,752 Indians have arrived from Ceylon from the 1st June, 1954 to the 31st January, 1955.

(b) and (c). Those who have arrived so far are settling down to a normal life, without any assistance from the Government. The situation is being

watched closely and the question of their rehabilitation will be taken up if need arises for it.

#### RAJENDRA NAGAR COLONY

**\*830. { Shri Nand Lal Sharma:  
Babu Ram Narayan Singh:**

Will the Minister of Rehabilitation be pleased to state:

(a) whether Government have decided to dismantle the two-roomed quarters in old Rajendra Nagar;

(b) if so, what alternative accommodation or compensation will be provided to the allottees or occupants of such quarters;

(c) what is the final assessed value of the three-roomed double-storeyed houses in New Rajendra Nagar;

(d) the time that will be required for the final assessment of the value of these houses; and

(e) the basis on which the value will be assessed?

**The Deputy Minister of Rehabilitation (Shri J. K. Bhonsle):** (a) and (b). No decision has yet been taken.

(c) The final value has not been assessed so far.

(d) About a month.

(e) Actual cost of construction.

#### MICA

**\*832. Shri J. R. Mehta:** Will the Minister of Commerce and Industry be pleased to state:

(a) whether any enquiries were made recently from our Trade representatives abroad as to the reasons for the recent fall in the exports and prices of Indian Mica in the foreign markets; and

(b) if so, whether Government will lay a gist of the reports received on the Table of the House?

**The Minister of Commerce (Shri Karmarkar):** (a) Yes, Sir.

(b) A summary of the reports received is laid on the Table of the House. [See Appendix IV, annexure No. 59].

#### BORDER INCIDENT

**\*837. Shri M. Islamuddin:** Will the Prime Minister be pleased to refer to the reply given to starred question No. 1143 on the 14th December, 1954 and state:

(a) whether as stated therein, a joint enquiry was held on the 22nd and 23rd December, 1954 regarding the shooting of an Indian national by Pakistani Police near Purnea (Bihar) border in November 1953; and

(b) if so, the findings of the said enquiry?

**The Deputy Minister of External Affairs (Shri Anil K. Chanda):** (a) and (b). Yes. The representatives of the two Governments, who conducted the enquiry, have submitted reports to their respective Governments, who are considering them.

#### COAL

**\*841. Shri S. N. Das:** Will the Minister of Production be pleased to state:

(a) whether the present position of production and future development of coal mining has been reviewed and examined by Government; and

(b) the extent to which a fall has occurred in the production of coal since 1952 upto 1954?

**The Minister of Production (Shri K. C. Reddy):** (a) The present position of coal production has been reviewed by the Government. The policy regarding future development of coal mining is now under review.

(b) There was an increase in coal production in 1954, as compared to 1952. The production figures for the last three years are:—

1952	... 36.2 million tons.
1953	... 35.8 million tons.
1954	... 36.7 million tons.

The production in 1954 was the highest so far reached.

#### RURAL INDUSTRIALISATION IN PUNJAB

**\*843. Shri D. C. Sharma:** Will the Minister of Commerce and Industry be pleased to lay a statement on the Table showing:

(a) the number of schemes for rural industrialisation submitted by the Punjab State during the years 1953-54 and 1954-55;

(b) the number among them which were sanctioned by the Central Government; and

(c) the total amount sanctioned for such schemes during the above period?

**The Deputy Minister of Commerce and Industry (Shri Kanungo):** (a) to (c). A statement is laid on the Table of the House. [See Appendix IV, annexure No. 60].

#### HEAVY ELECTRIC EQUIPMENT ENQUIRY COMMITTEE

**\*847. Shri V. F. Nayar:** Will the Minister of Production be pleased to refer to page 1678 of the 'Journal of Industry and Trade' for December, 1954 and state:

(a) whether the Committee to enquire into the manufacture of heavy electrical equipment, set up by Government has been asked to submit detailed recommendations for the use of the unused capacity in Government establishments; and

(b) if so, what percentage of the capacity of Government establishments is unused at present?

**The Minister of Production (Shri K. C. Reddy):** (a) The Committee was required to enquire into the unused capacity in Government establishments with a view to investigating the possibility of utilising any such capacity for manufacturing heavy electrical equipment.

(b) The Committee has reported *inter alia* that there is no such spare